

# K Sridhar Kumar

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DATE : APRIL 24 2017

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S .NO	DESCRPTION	REMARKS
1	NAME	K.SRIDHAR KUMAR
2	DATE OF BIRTH	JULY SECOND 1960 02-07-1960.
3	DATE OF ENROLLMENT	APRIL 30 <sup>TH</sup> 1986 30-04-1986.
4	DATE OF COMMENCEMENT OF PRACTISE	APRIL 30TH 1986 30-04-1986.
5	PERIOD OF PRACTISE	CONTINOUS- NO BREAK COMPLETED THIRTY ONE YEARS OF PRACTISE.
6	AREAS OF	MADRAS HIGH COURT, ORIGINAL SIDE,

	<b>PRACTISE.</b>	<p><b>APPELLATE SIDE, CRIMINAL SIDE, COMMERCIAL LAW AND PRACTISE, ARBITRATION LAW AND PRACTISE, DUE DILIGENCE CERITIFICATION FOR LITIGATION STATUS, REAL PROEPRTY AND CONVEYANCING.</b></p> <p><b>SUPREME COURT OF INDIA APPELLATE SIDE.</b></p> <p><b>AT PRESENT ARBITRATION, ADJUDICATION, REAL PROPERTY CONVEYANCING, TITLE INVESTIGATION OPINION AND ADVICE.</b></p> <p><b>LEGAL RESEARCH.</b></p>
<b>7</b>	<b>OFFICE AND CHAMBERS</b>	<b>254, LAW CAHMBERS HIGH COURT BUILDING, CHENNAI -600 104.</b>
<b>8</b>	<b>COMMUNICATION AND CORRESPONDENCE.</b>	<p><b>+ 91 9003 22 22 78</b></p> <p><b>+ 91 8778 33 82 77</b></p> <p><i>Email : <a href="mailto:ksklawmail300486@gmail.com">ksklawmail300486@gmail.com</a></i></p> <p><i><a href="mailto:ksklawmail300486@yahoo.in">ksklawmail300486@yahoo.in</a></i></p>
<b>9</b>	<b>PROFILE</b>	<p><b>VIEW MY PROFILE AT LINKEDIN</b></p> <p><a href="https://in.linkedin.com/in/kskgaalaw300486">https://in.linkedin.com/in/kskgaalaw300486</a> .</p> <p><a href="https://www.facebook.com/sridhar.kumar.96592">https://www.facebook.com/sridhar.kumar.96592</a></p> <p><a href="https://aboutme.google.com/u/1/?referrer=gplus">https://aboutme.google.com/u/1/?referrer=gplus</a></p>
<b>10</b>	<b>HYPERLINK</b>	